

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CA(CAA)-49/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
28.03.2018**

**NAME OF THE COMPANY: M/s Motherson Sintermetal Technology Ltd.
And M/s. Tiger Connect travel systems and Solutions Ltd.**

SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Abhishek Mehta, CA and Ms. Manisha Gola, CS for the Petitioner

ORDER

Reserved for orders.

-Sd-

**(Deepa Krishan)
Member (T)**

-Sd-

**(Ina Malhotra)
Member (J)**